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INVITATION FOR EXPRESSION OF INTEREST FOR ISHH RAJ SILICON PRIVATE LIMITED (IN CIRP)

Engaged in grinding of crystal quartz used in glass industry.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	ISHH RAJ SILICON PRIVATE LIMITED CIN: U14290RJ2019PTC063748
2.	Address of the registered office	Registered Office: 204/29, Near To Raja Kothi School Rashan Dukan, Gulab Bari, Ajmer, Rajasthan, India, 305001
3.	URL of website	N. A
4.	Details of place where majority of fixed assets are located	Khasra No. 57, Khata No. 187 & 140, Village Dhamma, Tehsil Sarwar, Fatehgarh, Dist. Ajmer, Rajasthan– 305412
5.	Installed capacity of main products / services	Plant and Machinery details to be shared in teaser by writing email to ishhraj.cirp@gmail.com
6.	Quantity and value of main products /services sold in last financial year	The company is in grinding of crystal quartz used in glass industry
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at ishhraj.cirp@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: ishhraj.cirp@gmail.com
10.	Last date for receipt of expression of interest	16.05.2026 28.05.2026
11.	Date of issue of provisional list of prospective resolution applicants	21.05.2026 02.06.2026
12.	Last date for submission of objections to provisional list	26.05.2026 07.06.2026
13.	Date of issue of final list of prospective resolution applicants	31.05.2026 12.06.2026

14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.05.2026 02.06.2026
15.	Last date of submission of resolution plans	21.06.2026 02.07.2026
16.	Process email id to submit Expression of Interest	ishhraj.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	UDYAM-RJ-01-0016235

Note: Interested parties may write to the Resolution Professional at ishhraj.cirp@gmail.com to obtain the detailed "Invitation for Expression of Interest" document containing the eligibility criteria, formats for submission of EOI, Confidentiality Undertaking and other process documents. EOIs received after the last date and time specified above, or EOIs not in the prescribed formats or from persons not meeting the eligibility criteria under Section 25(2)(h) read with Section 29A of the Code and regulation 36A(3) of the CIRP Regulations, shall be liable to be rejected. The Resolution Professional reserves the right to extend any of the aforesaid dates / timelines with the approval of the Committee of Creditors

Date: 20/05/2026

Place: Mumbai

-S/d
CA. Kamal Kumar Jadwani
Resolution Professional of
Ishh Raj Silicon Private Limited
IBBI/IPA-001/IP-P-02786/2022-2023/14259
(AFA Valid Up to 30-06-2026)
IBBI Registered Address: Office 10, Centre Point,
1st Floor, World Trade Centre, Centre-1 Building,
Cuffe Parade, Mumbai, Maharashtra – 400005
Email: ishhraj.cirp@gmail.com | Phone: +91-70455 94039